

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/134/ (IB)/2017
NAME OF THE PETITIONER(S) : DECCAN EVENT MANAGEMENT PVT LTD
NAME OF THE RESPONDENT(S) : LAND MARVEL CONSTRUCTION INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1)

K.R. Guruswamy
Counsel for Petitioner
31/8/2017

(2)

JAW
M. Palaniswami
31/8/17

ORDER

Counsel for Petitioner present. Mr. M. Palaniappan, one of the Directors of the Respondent Company present and submitted that the talks between the parties for settlement on compromise are in final stage. For making submission in relation to the final outcome, he prayed time. Considering the request of the Respondent, time is enlarged. Put up on **15.09.2017 at 10.30 A.M.**

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)